

### Catching of Shrimps by Foreign Fishing vessels

2096. DR. SHYAM SUNDAR MOHAPATRA: Will the Minister of AGRICULTURE be pleased to state :

(a) whether under the Maritime Zones of India Rules, 1982 the chartered foreign fishing vessels are prohibited from catching shrimp;

(b) whether it is a fact that Customs Department have noticed large shrimp catch in the chartered boats ;

(c) what action has been taken under the above rules ; and

(d) the number of chartered boats in India at present ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. According to the MZI Rules, 1982 the charters shall not undertake shrimp-fishing operations for exploitation of coastal shrimps. Moreover certain restrictions regarding area and distance from the coastline for fishing have been imposed on foreign chartered vessels.

(b) No reports of large shrimp catch in chartered boats have been received.

(c) Does not arise.

(d) The number of chartered boats in operation in the Indian Exclusive Economic Zone, by the middle of November, 1985 was 27.

### Installation of Statue of Pandit Jawahar Lal Nehru in Delhi

2097. SHRI BHUVNESH CHATURVEDI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is any proposal to install the statue of Pandit Jawaharlal Nehru in Delhi ; and

(b) if so, when and where it is likely to be installed ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) No decision has so far been taken for its location. An international competition of sculptors has been announced by the Government for preparing them maquette of Shri Jawaharlal Nehru. The last date of submitting the entries is 31-1-1986. It is therefore difficult to say at this stage as to when this statue is likely to be installed.

सिर पर मेला ढोने की प्रथा का समाप्त किया जाना

2098. श्री अश्विनी कुमार :  
श्री ओधर वामुदेव धाबे :

क्या कल्याण नत्री यह बताने की कृपा करेंगे कि :

(क) देग में सफाई वालों द्वारा अपने सिर पर मेला ढोने की प्रथा समाप्त करने के लिए क्या कदम उठाये गये हैं अथवा उठाये जाने का विचार है; और

(ख) इस समय कितने सफाई वालों को अपने सिर पर मेला उठाकर ले जाना पड़ता है ?

कल्याण मंत्रालय में उपमन्त्री (श्री गिरिधर गोमानो) (क) "नागरिक अधिकार संरक्षण अधिनियम के कार्यान्वयन" की केन्द्र द्वारा प्रायोजित योजना के अन्तर्गत "सफाई वालों को मुक्त करने" की एक योजना आरम्भ की गई है जिसके दो उद्देश्य हैं, अर्थात् "मनस्क कम्पा नाति" के आधार पर चुने हुए कस्बों में शुष्क शौचालयों को सफाई वाले शौचालयों में परिवर्तित करके सिर के बोझ के रूप में मेला ढोने की अमानवीय प्रथा से सफाई वालों को मुक्त करना और उनको वैकल्पिक रोजगार

देना। शहरी विकास मंत्रालय ने भी कम लागत पर सफाई व्यवस्था करने के लिए "नवु और मध्यम कस्बों का एकीकृत विकास" योजना का कार्यक्रम शुरू किया है। यह कुछ राज्य सरकारों द्वारा अपनी राज्य योजनाओं में शुरू की गई ऐसी योजनाओं के अतिरिक्त है।

(ब) ऐसा कोई सर्वेक्षण नहीं किया गया है।

12.00 Noon

### RE. INTRODUCTION OF MINISTER

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir) : Madam Deputy Chairman, on a point of order.

THE DEPUTY CHAIRMAN : What is the point of order ?

SHRI GHULAM RASOOL MATTO : Madam, the point of order is that the Minister who spoke before Mr. K.P. Singh Deo was not introduced to this House. We do not know his name.

THE DEPUTY CHAIRMAN : He was introduced. You were not present in the House.

SHRI GHULAM RASOOL MATTO : No, he was not introduced.

THE DEPUTY CHAIRMAN : He was introduced to the House.

SHRI GHULAM RASOOL MATTO : I do not know his name really. The Minister of Parliamentary Affairs, the other day, introduced some Ministers. Why didn't he introduce this Minister whose name is not known to us ?

उपसभापति : आप, जिस दिन उनका इण्ट्रोडक्शन हुआ था, उस दिन आप नहीं थे।

श्री गुलाम रसूल मट्टू : मैं यहां था...

उपसभापति : अब आपको भी इण्ट्रोड्यूस कराना पड़ेगा, यह पूछेंगे कि आप कौन हैं? उनका नाम है दलबीर सिंह...

शहरी विकास मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह) : जिस दिन मेरा इण्ट्रोडक्शन हुआ माननीय सदस्य यहां नहीं थे, मैं क्षमा चाहता हूं। मेरा नाम दलबीर सिंह है। लेकिन यहां दो दलबीर सिंह हैं...

### REFERENCE TO THE DEATH OF ONE PERSON IN DELHI DUE TO GAS LEAKAGE—(Contd)

SHRI SURESH KALMADI (Maharashtra) : Madam Deputy Chairman, we would like to know whether there is going to be any statement by the Minister on this one death in the Delhi gas leakage incident? It is causing concern. People are dying, people are in Hospitals. What steps the Government is taking and what action is being taken against the people involved ?

THE DEPUTY CHAIRMAN : We are going to take it up.

SHRI ALADI ARUNA alias V. ARUNACHALAM (Tamil Nadu) : Madam Deputy Chairman, the other day, the presiding officer had assured to the House that the Minister concerned will make an additional statement which has not been made so far.

THE DEPUTY CHAIRMAN : It is being discussed. Mr. Lal K. Advani took up the matter yesterday and if you have read the newspaper, you would know that Mr. Sita Ram Kesri's name also